

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (e). The information is being collected and will be laid on the Table of the House.

#### Loans to SCs/STs in Madhya Pradesh

5445. SHRI PARAS RAM BHARDWAJ : Will the Minister of FINANCE be pleased to state :

(a) the total amount of loans disbursed by the various nationalised and other banks to the persons belonging to the Scheduled Castes, Scheduled Tribes and weaker sections during the last three years in various State particularly in Madhya Pradesh; and

(b) The total amount of the loan recovered till March 31, 1995?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). Information is being collected and will be laid on the Table of the House to the extent possible.

[Translation]

#### Financial Assistance to States for Tourism

5446. SHRI SANTOSH KUMAR GANGWAR : Will the Minister for CIVIL AVIATION AND TOURISM be pleased to state :

(a) the financial assistance provided to the State Governments of Uttar Pradesh, Bihar, Madhya Pradesh and Himachal Pradesh for promotion of tourism during the last three years; and

(b) the manner in which this amount was utilised by the State Governments?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) and (b). On the basis of complete proposals received from the State Governments of Uttar Pradesh, Bihar, Madhya Pradesh and Himachal Pradesh during the last three years financial assistance has been sanctioned as detailed below :

Name of State	Amount sanctioned during 1992-95 (Rs. in lakhs)
Uttar Pradesh	431.44
Bihar	211.20
Himachal Pradesh	750.29
Madhya Pradesh	75.54
<b>Total</b>	<b>1468.47</b>

The above amount has been sanctioned for construction of tourist complexes, tourist reception centres, meditation centre, yatri niwases, purchase of adventure sports equipment and organisation of fairs and festivals etc.

#### Frauds in Cooperative and Nationalised Banks in Gujarat

5447. SHRI N.J. RATHVA : Will the Minister of FINANCE be pleased to state :

(a) whether cases of embezzlement in the cooperative and nationalised banks in Gujarat, especially in tribal areas, have come to the notice of the Union Government during April, 1995;

(b) if so, the details thereof and the amount involved in these embezzlements during the last three years; and

(c) the action taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The information is being collected and to the extent available will be laid on the Table of the House.

[English]

#### Modernisation of Bangalore Airport

5448. SHRI A. VENKATESH NAIK : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to modernise the Bangalore Airport till a new Airport is constructed; and

(b) if so, the details thereof and amount allocated for the purpose?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) Yes, Sir.

(b) The Airports Authority of India has plans to undertake the following works at Bangalore airport :

- (i) Remodelling and expansion of existing terminal building at a cost of Rs. 504 lakhs.
- (ii) Construction of new arrival hall and International block at a cost of Rs. 1370 lakhs.
- (iii) Installation of various Aeronautical Communication Equipments at a cost of Rs. 155 lakhs.
- (iv) Installation of various Ground and Safety equipments at a cost of Rs. 172 lakhs.

#### Voluntary Income Tax Disclosure Scheme

5449. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of FINANCE be pleased to state :

(a) the response of the people to the recent Voluntary Income Tax Disclosure Scheme after its declaration;